

High Court of Jammu and Kashmir at Srinagar

ORDER

No:- 324

Dated:- 25/5/2017

In partial modification to the High Court Order No.306 dated 23.05.2017 regarding nomination of Judicial officers for monitoring the conduct of the Jammu and Kashmir Civil Service (Judicial) Competitive Examination, 2017 at the Sub Centres, by paying surprise visit(s) at any time during the examination, Shri R.K.Wattal Member (Judicial) J&K Special Tribunal, Jammu is replaced by Shri Ashok Kumar, President Divisional Consumer Forum, Jammu

By Order

(Sanjay Bhat)

Registrar General

No:- 5799-5815/85 Dated:- 25/5/2017

Copy to the:-

1. Principal Secretary to the Hon'ble Chief Justice, High Court of Jammu and Kashmir.
.....for placing the same before the Hon'ble Chief Justice for His Lordship's kind information.
2. Secretary to Hon'ble Mr. Justice _____
.....for placing the same before the Hon'ble Judge for His Lordship's kind information.
3. Concerned Judicial Officers.
..... For information and necessary action.
4. Secretary and Controller of Examinations, J&K Public Service Commission, Srinagar.
..... for information.
5. 912 NDC for uploading on website.

Registrar General